Annexure – 9

Name of the corporate debtor: Fine Dine Ventures Private Limited; Date of commencement of CIRP: 10.08.2023 and appointment of RP as on 22.11.2023 List of creditors as on: 06.05.2024

List of other creditors (Other than financial creditors and operational creditors)

| SI. | Name of | Details of | f claim | Details of claim admitted | | | | | Amount | Amount of | Amount of | Amount of | Remarks, if any | |
|-----|----------|------------|---------|---------------------------|----------|-------------------|------------|---------|----------|-------------|-----------|---------------|-----------------|--|
| No. | creditor | Date of | Amount | Amount of | Nature | Amount | Amount | Wheth | of | any mutual | claim not | claim under | | |
| | | receipt | claimed | claim | of claim | covered by | covered by | er | continge | dues, that | admitted | verificati on | | |
| | | | | admitted | | security interest | guarantee | related | nt claim | may be set- | | | | |
| | | | | | | | | party? | | off | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | NIL | | | | | | | | | | | | | |